

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1516 of 2019**

**IN THE MATTER OF:**

**Quippo Infrastructure Ltd.**

**...Appellant**

**Versus**

**M.R. Nirman Pvt. Ltd.**

**...Respondent**

**Present: -**

**For Appellant: Mr. Gaurav Mahajan and Ms. Prerita Aggarwal, Advocates.**

**For Respondent: None.**

**O R D E R**  
**(Virtual Mode)**

**20.01.2021** In terms of order dated 13<sup>th</sup> January, 2021, Learned Counsel for the Appellant have filed required affidavits on 15<sup>th</sup> January, 2021.

List this Appeal 'For Hearing' on **05<sup>th</sup> February, 2021.**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**